

ITEM NO.12

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Civil Appeal No(s). 6415/2025

RAJ HIND YADAV & ANR.

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LTD. & ORS.

Respondent(s)

IA No. 127756/2026 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 104891/2025 - EXEMPTION FROM FILING O.T.

WITH

Diary No(s). 24366/2025 (XI)

FOR CONDONATION OF DELAY IN FILING ON IA 147606/2025

FOR EXEMPTION FROM FILING O.T. ON IA 147608/2025

IA No. 147606/2025 - CONDONATION OF DELAY IN FILING

IA No. 147608/2025 - EXEMPTION FROM FILING O.T.

Date : 25-05-2026 These matters were called on for hearing today.

For Appellant(s) :

Mr. P. N. Mishra, Adv.
Mr. Ashish Kumar Mishra, Adv.
Mr. Mithilesh Kumar Mishra, Adv.
Ms. Shraddha Saxena, Adv.
Mr. Amulya Dev Mishra, Adv.
Ms. Ritika Gaur, Adv.
Mr. Umesh Dubey, AOR

For Respondent(s) :

Ms. Kritika Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 6415/2025

Respondent no.1 has filed counter affidavit.

Contd...

Item no.12

Ld. Counsel for the appellant has filed an application seeking deletion of the name of proforma respondent no.3 but the same is defective. Defects be cured within one week.

Service was complete on respondent no.4 on 30.06.2025 through concerned High Court but none has entered appearance.

Ld. Counsel for the appellant has neither taken fresh steps nor filed fresh particulars for service on respondent no.2 despite last opportunity having been granted on 18.03.2026, as such, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

Diary No(s). 24366/2025

Respondent no.1 has already filed counter affidavit.

Ld. counsel for the petitioner is granted one weeks' time to take fresh steps and file fresh particulars with regard to service on respondent no.2.

List again on 03.08.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar

HJ